

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTING : BILASPUR

Original Application No.203/01125/2017

Bilaspur, this Monday, the 09th day of July, 2018

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

O.P. Singh, s/o Late B.N. Singh, aged about 45 years, working as
 CVI (T)/SECR, R/o Qtr No.24/4, New Construction Colony
 Behind Mahesh Sweets Bilaspur Chhattisgarh 495001 – Mobile
 No.9752491801 **-Applicant**

(By Advocate – **Shri A.V. Shridhar**)

V e r s u s

1. Union of India through General Manager, South East Central Railway, New GM Building, Bilaspur, Chhattisgarh 495004.
2. General Manager (Vigilance), South East Central Railway, Bilaspur Division, Bilaspur, Chhattisgarh 495004.
3. Chief Personnel Officer, South East Central Railway, Bilaspur Division, Bilaspur, Chhattisgarh 495004.
4. Chief Operations Manager, South East Central Railway, Bilaspur Division, Bilaspur, Chhattisgarh 495004

-Respondents

O R D E R (O R A L)

By Navin Tandon, AM.-

Learned counsel for the applicant seeks to withdraw this
 Original Application.

Accordingly, O.A is dismissed as withdrawn.

(Ramesh Singh Thakur)
Judicial Member

am

(Navin Tandon)
Administrative Member